

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.05.2023

Cases	Total pendency at the beginning of May,2023 (Civil-Criminal)		Institution during the month of May,2023 (Civil - Criminal)		Total disposal during the month of May,2023 (Civil- Criminal)		Pendency at the end of May,2023 (Civil- Criminal)	
1. WRIT PETITION	75	--	07	-	11	-	71	--
2. APPEAL	24	25	01	03	04	03	21	25
3. RSA	10	-	--	-	02	-	08	-
4. FAO	02	--	-	-	01	-	01	--
5. CONTEMPT	01	--	--	--	--	-	01	-
6. MISC.CASES	-	01	-	01	-	-	-	02
7. MISC.APPEAL	-	-	-	-	-	-	-	-
8. SUO MOTU TRANSFER PETITION	-	-	-	-	-	-	-	-
9. TRANSFER PETITION	-	-	02	-	02	-	-	-
10. BAIL APPLICATION	-	-	-	--	-	--	-	-
11. MAC APPEAL	06	-	--	-	-	-	06	-
12. REVIEW	-	-	-	-	--	-	--	-
13. REVISION	05	04	01	-	01	02	05	02
14. MAT APPEAL	02	-	--	--	01	-	01	-
15. REVISION U/S 19 OF THE (FAM CT.)	-	-	-	-	-	-	-	-
16. LEAVE PETITION	-	03	-	-	-	--	-	03
17. ARBITRATION PETITION/APPEAL	05	--	-	-	02	--	03	-
18. S.A.O.	--	--	01	-	-	-	01	-
19. REFERENCE	-	-	--	--	--	-	-	-
20. C.O.	03	-	-	-	-	-	03	-
21. TAX APPEAL	02	-	-	-	--	-	02	-
22. Ex.P.	-	-	--	-	-	-	-	-
23. SP.APPEAL	-	-	--	-	-	-	-	-
GRAND TOTAL	135	33	12	04	24	05	123	32



JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK